

Minimum Common Programme

3910. SHRI JAYANTA BHATTACHARYA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Union Government are planning to send the team to the different States to assess the implementation of Minimum Common Programme in the districts and in Blocks;

(b) if so, the present position of the implementation of Minimum Common Programme State-wise; and

(c) the funds allocated/utilised for the purpose during 1996-97, upto February 1997, State-wise ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) to (c) The Common Minimum Programme (CMP) has been operationalised and action points alongwith the concerned administrative Ministries have been identified for the different points of the CMP. The Department of Programme Implementation (DPI) has been designated as the nodal department for monitoring the CMP. The administrative Ministries concerned with the action to be taken by them on particular items send implementation reports to the DPI.

There is no separate provision for funds for the purpose. However, the concerned Ministries make suitable provisions for their programmes.

[Translation]

Utilisation of Funds

3911. SHRI DATTA MAGHE : Will the PRIME MINISTER be pleased to state :

(a) whether the funds provided for various Urban Employment Schemes have been fully utilised;

(b) if so, the details thereof, State-wise and if not, the reasons therefor; and

(c) the total amount allocated and the extent to which it has been utilized ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) Two Centrally sponsored urban employment schemes namely, Nehru Rozgar Yojana (NRY) and Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPEP), are being implemented in the country.

N.R.Y. :- So far as NRY concerned funds have not been fully utilised.

The main reasons are that Banks under-finance the projects under the scheme of Urban Micro Enterprise (SUME). Secondly, the scheme of housing and shelter

upgradation (SHASU) not being an income generating scheme has not found favour with the urban poor. Since the inception of the Yojana in 1989, the total funds (Central + State) upto 1996-97 available with the States/UTs are to the tune of Rs. 924.06 crores, against which the expenditure reported is Rs. 605.12 crores.

PMIUPEP :- The Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPEP) was launched in November, 1995 to address the problems of urban poverty in small towns with a multi-pronged whole-town and integrated approach to the economic, physical and social dimensions of urban poverty. Most of the States are in the preliminary and foundation stages of the implementation of the Programme, such as house-to-house survey, spatial mapping, need assessment, preparation of project reports, building community structures etc.

A sum of Rs. 105.80 crores was released to the States/UTs for 1995-96 under the programme. Rs. 26.227057 crores have been utilised till now, as reported by the State Governments Rs. 32.1434 crores have been released uptill now in the current financial year.

Transparency in Administration

3912. SHRI SURESH KALMADI : Will the PRIME MINISTER be pleased to state :

(a) whether the Committee set up by the Government to recommend measures for an 'open and transparent administration' has submitted its recommendations; and

(b) if so, the salient features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI S.R. BALASUBRAMONIYAN) : (a) No, Sir,

(b) Does not arise.

UPSEB

3913. DR. BALIRAM : Will the PRIME MINISTER be pleased to state :

(a) the details of the resources from which the power is being supplied to the Uttar Pradesh State Electricity Board (UPSEB);

(b) whether power generation has been reduced or increased by any of these resources;

(c) the reasons for decline in power generation, any;

(d) the details and number of Power Stations/Sub-stations in the State at present; and

(e) the steps taken/proposed to be taken to increase the generation of power in the State ?

MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) to (d) Details of the resources from which the power is being supplied to UPSEB along with energy generated by each station from 1993-94 is given in the statement enclosed. Generation at Obra, Panki, Harduaganj and Paricha had been less as compared to previous year due to the reasons given below:

Obra : The Generation was less during the year 1994-95 and 1995-96 due to higher forced outage rate as 36.37% and 46.0% respectively.

Panki : The generation was less due to higher Forced Outage Rate as 18.06% and 27.1% during the year 1994-95 and 1995-96 respectively. These units are very old.

H Ganj 'B' : The Generation was less due to higher F.O Rates as 32.48% and 39.40% during the year 1994-95 and 1995-96 respectively. These units are very old.

Paricha : The generation was less during the year 1994-95 and 1995-96 due to higher Forced Outage Rate as 17.01% and 63.8% respectively.

(e) Various measures taken to increase the generation in Uttar Pradesh includes maximising the generation from existing capacity, early stabilization of new generating capacity, implementation of R&M Programme, reduction in T&d losses, effective load management and energy conservation measures and obtaining assistance from neighbouring States/System.

Statement

The Resources of Power Supply in the UPSEB

State/System	Station	Category	Power Generation (MU)		
			93-94	94-95	95-96
1	2	3	4	5	6
Uttar Pradesh					
UPSEB	Obra 1-13	Thermal	6,475	4,288	4,677
	Panki	Thermal	774	701	564
	H. Ganj A	Thermal	0	0	0
	H Ganj B&C	Thermal	1,011	751	604
	Paricha	Thermal	746	321	492
	Anpara	Thermal	4,745	8,777	10,450
	Tanda	Thermal	817	774	1,016
	Others	Thermal	0	0	0
	Total	Thermal	14,568	15,612	17,803
	Rihand	Hydro	726	1,428	758
	Obra Hy.	Hydro	271	484	283
	Matatila	Hydro	130	134	107
	Ganga Canal	Hrdro	150	150	146
	Khatima	Hydro	216	201	210
	Ram Ganga	Hydro	383	371	326
	Yamana 1&4	Hydro	583	522	543
	Yamuna II	Hydro	838	877	952
	Chila	Hydro	724	688	661
	Khodari	Hydro	388	409	443
	Maneribhali	Hydro	478	416	197
Khara	Hydro	399	378	373	
Total	Hydro	5,286	6,058	4,999	

1	2	3	4	5	6
NTPC	Singrauli	Thermal	14,643	14,291	14,985
	Rihand	Thermal	6,868	6,476	7,622
	NCR Dadri	Thermal	1,545	2,568	4,439
	NTPC Uncha	Thermal	2,523	1,924	3,108
	Auriya GT	Thermal	3,438	3,577	3,510
	Dadri GT	Thermal	1,352	2,292	3,795
	Total	Thermal	30,369	31,128	37,459
NPC	Marora APS	Nuclear	334	950	2,751
NHPC	Tanakpur	Hydro	401	466	445
	Total (UP)	Thermal	44,937	46,740	55,262
		Nuclear	334	950	2,751
		Hydro	5,687	6,524	5,444
		Total	50,958	54,214	63,457

Improvement of Environment

3914. SHRI I.D. SWAMI : Will the PRIME MINISTER be pleased to state :

(a) whether there is drastic need to improve the environment in Delhi and to check atmospheric pollution and to provide large open green spaces as lungs for the citizens of the Capital;

(b) if so, the steps taken by the Government in this regard;

(c) whether NDMC, DDA and CPWD have miserably failed in improving the environmental conditions in Delhi; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS : (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) In the Master Plan for Delhi-2001, an area of 8722 hac. has been earmarked as green inclusive of lands meant for parks, open spaces under recreational land uses, etc. Besides the following measures have been adopted in the Master Plan to improve the environment in Delhi:-

- (i) The Ridge to be conserved with care and afforested.
- (ii) Strict enforcement of anti-water pollution measures to keep River Yamuna clean.
- (iii) Development of hierarchy of recreational areas, open green spaces such as regional Parks, District Parks, Neighbourhood Parks, Play areas,

Sports Centres, Major Children Parks, Colony/housing scheme tot-lots/parks, etc.

- (iv) Re-plantation of substitute the tress that have completed full life-span.
- (v) Conservation of urban heritage.
- (vi) Specific recommendations for prevention and control of water, air and noise pollution.

In order to control vehicular pollution and improve the city environment, a rail-based Mass Rapid Transport System has been approved.

Trees and shrubs are also planted every year in various areas/localities by CPWD for improving the environmental conditions in the surrounding areas. Parks/lawns in Government colonies are maintained by CPWD.

(c) No, Sir.

(d) Does not arise.

Schemes for Urban Development in Kerala.

3915. SHRI N.N. KRISHNADAS Will the PRIME MINISTER be pleased to state :

(a) the details of the schemes for urban development in Kerala; and

(b) the allocation made in this regard to the State for the current financial year ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The schemes taken up for urban development in Kerala, which are